

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 920 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Hirendra Kashyap,
District & Sessions Judge, Tirap,
Changlang and Longding, Khonsa, Arunachal Pradesh.

Dated Guwahati, 19th February, 2020.

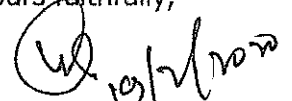
Sub:- Station leave permission.

Ref:- No. D&SC/KSA/Estt/2019/01/285 dated 18.02.2020.

Sir,

With reference to the above, I am directed to inform you that, you have been granted station leave permission w.e.f. 22.02.2020 to 24.02.2020, as prayed for. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/ ⁹²²921- /A, dated 19.2.2020



Copy to:

1. The Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
2. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)